

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 87 of 2015 &
IA No. 134 of 2015

Dated : 6th November, 2015

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I. J. Kapoor, Technical Member

Gulbarga Electricity Supply Co. Ltd.

...Appellant(s)

Versus

Karnataka Electricity Regulatory Commission
& Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Mohit Chadha
Ms. Trisha Roy Choudhuri

Counsel for the Respondent(s) :

ORDER

Learned counsel for the appellant again prays for and is granted two weeks time to file rejoinder affidavit.

Post this Appeal for hearing on **28.01.2016.**

(I. J. Kapoor)
Technical Member
rkt/mk

(Justice Surendra Kumar)
Judicial Member